GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4974 ANSWERED ON:20.12.2002 FINANCIAL ASSISTANCE FOR DESTITUTE CHILDREN V. VETRISELVAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government are providing any financial assistance to the State Governments/NGOs for the welfare of destitute children;

(b) if so, the details thereof;

(c) the details of financial assistance provided to NGOs working in the State of Tamil Nadu for this purpose during each of the last three years;

(d) whether the Government have made any review on the implementation of the scheme and utilisation of Central funds; and

(e) if so, the outcome/shortcomings noticed during the above period in respect of each State?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a) & (b) Yes, Sir. This Ministry is providing financial assistance to Non-Governmental Organizations for the welfare of destitute children under the scheme, `An Integrated Programme for Street Children.` This Ministry is also providing financial assistance to State Governments under a Centrally Sponsored Scheme` A Programme for Juvenile Justice` for setting up and running of homes for children including those in need of care and protection.

(c) The requisite details are given in the statement at Annexure.

(d) The Ministry periodically reviews the scheme for its improvement. The last such review of the scheme, then called `Scheme for the Welfare of Street Children,` was carried out in the year 1998-99 and the Scheme was revised and renamed as `An Integrated Programme for Street Children'. Further grant-in-aid to a Non-Governmental Organization is sanctioned only after ensuring the utilization of funds released to it for the pervious year. Proper utilization is also ensured by regular inspection.

(e) During the last review of the Scheme in 1998-99, it was noticed that the pre-revised Scheme had the following shortcomings:-

- (1) It catered to very few initiatives for child welfare.
- (2) The main beneficiaries of the Scheme were mostly Slum Children in every State.
- (3) The Scheme was not flexible as it prescribed strict norms for every component including the minimum number of children to be covered under the project to be 300.
- (4) There was a restriction on number of cities to be covered under the Scheme.
- (5) Only Non Governmental Organizations were eligible to get grants under the Scheme.

All these shortcomings were removed in the revised Scheme.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 4974 FOR 20.12.2002 BY SH VETRISELVAN REGARDNG FINANCIAL ASSISTANCE FOR DESTITUTE CHILDREN.

DETAILS OF FINANCIAL ASSISTANCE PROVIDED TO THE NON-GOVERNMENTAL ORGANISATIONS WORKING STATE OF TAMIL NADU FOR THE WELFARE FOR DESTITUTE CHILDREN DURING LAST THREE YEARS UNDE SCHEME `AN INTEGRATED PROGRAMME FOR STREET CHILDREN`.

99-2000 2000-01 2001-02

- 1. Indian Council for Child Welfare, No 5, 3rd Main 6.28 7.88 0 Road West Shenoy Nagar, Chennai- 600030.
- 2. Marialaya Mazzarello Magalir Nalvazhvu Malyam 8.21 8.50 8.40 Social Service Society, 29, Pedariar Koil Street, Chennai- 600001.
- 3. Asha Nivas Social Service Centre, 9, Rutland 9.37 8.47 8.06 Gate, V Street, Chennai- 600008.
- 4. Asian Youth Centre, L-8, 26th Street, Anna 3.89 2.44 2.44 Nagar East, Chennai- 600102.

 Street Elfins Education and Development Society 15.50 8.43 0 (SEEDS), 6, First Cross Street, Lake Area Nungambakkam, Chennai- 600034.
Don Bosco Anbu Illam Social Service Society, 8.94 10.10 8.98

- 16, Manalapan Street Mannady, Chennai.
- 7 Don Bosco Anbu Illam Social Service Society, 38, 16.56 8.94 8.52 G.M. Nagar, Post Box No. 409, Bypass Road, Ukkadam, Coimbatore-641001.
- Madurai Non-Formal Education Society, Education 4.46 1.31 0 Centre, 15, Fatima Nagar, near First Assembly of God, By Pass Road, Madurai - 625016.
- 9. Tiruchirapalli Multipurpose Social Service 0 0 0.74 Society, Tiruchirapalli, Tamil Nadu